

(4) (5)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT SITTING AT NAGPUR
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PREScot ROAD, BOMBAY 1

OA Nos. 66/92 & 71/92

D.D. Patil

.. Applicant in CA 66/92

A.J. Ingle

.. Applicant in CA 71/92

v/s.

Union of India through
General Manager,
Central Rly. Bambay

.. Respondent in CA 66 & 71/92

Coram: Hon. Shri Justice N. S. Deshpande, V.C.

Hon. Shri N. Y. Prulkar, Member (A)

APPEARANCE:

Mr. H. Sudame
Counsel
for the applicant

Mrs. Indira Bodade
Counsel
for the respondents

ORAL JUDGMENT: DATED: 18.3.1993
(PER: N S Deshpande, Vice Chairman)

We have heard the counsel. The applicants who were discontinued from service, have received their notice period pay as well as other dues. The grievance is that there was work but others who were junior were appointed. However, Shri Sudame does not press this contention at this stage.

Mrs. Bodade, on behalf of respondents made a statement that work will be provided if and when occasion of fresh appointment arises, according to their seniority.

In view of this statement, Shri Sudame does not press the application and is accordingly dismissed.

① I undertake to remove all objections if any and furnish the envelops.
② Envelops given in CAT
18/12/91 For Mohansudhane Adv
M. K. Karamane
Mohan Sudhane Adv
Mahan

OA 71/91

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, BOMBAY.

APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE
TRIBUNALS ACT, 1985:

Original application No. _____ of 1991.

APPLICANT:- ARUN KISAN INGLE, aged 28 years, resident of
Out-house of Railway Bungalow No.C-33, Near
D.R.M's Office, Railway Colony, Bhusawal.

...VERSUS...

RESPONDENT:- Union of India- through General Manager,
Central Railway, Bombay V.T. Pin-400 001.

I N D E X.

S.No.	Description of documents Relied upon.	Annexure No.	Pages From	To
1.	Application U/S 19 of the Tribunal Act, 1985	-	1	- 3
2.	Brief History of the Case	I		4
3.	Medical Certificate No.283005 dated 23.1.1990	II		5
4.	Termination Order of the Services of the applicant No.KNW/S Staff/242 dated 18.12.1990	III		6

Dated: 16.12.1991.

31 दिसंबर 1991

APPLICANT.

MOHAN SUDAME
ADVOCATE

Central Administrative Tribunal
Bombay Bench
Received application on 16.12.91
By Hand / Post
3 Sets

Stamp No 778/91 For Registration
Chennai 17/12